HIGH COURT OF SIKKIM GANGTOK

No.: 49 /ESTT./HCS

Date: - 10/12/25

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of **Multi-Tasking Staff(Group 'D')** viz., Residential Orderly(Sevak/Cook)(Level-5) being held by Mr. Deepak Prasad Sharma, to that of **Zimmedaar** in **Level-6** of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No. 124-39-52 Dated: 10/12/25 Copy to:-

1. Mr. Deepak Prasad Sharma

2. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok

3. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High

Court of Sikkim, Gangtok

4. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok

5. Central Project Coordinator, High Court of Sikkim

- 6. Registrar, High Court of Sikkim
- 7. Registrar(Judicial Service), High Court of Sikkim

8. Chief Accounts Officer, High Court of Sikkim

- 9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 10. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette
- 11. Secretary, Department of Personnel, Government of Sikkim
- 12. All Section In-charge, High Court of Sikkim, Gangtok
- 13. Personal file
- 14. File and
- 15. Guard file

Joint Registrar